

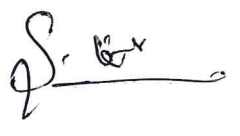
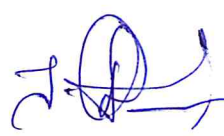
**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/4/ (IB)/2017
NAME OF THE PETITIONER(S) : CMI ENERGY INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① S. Elammavalli	Respondent	
② J. Dev Eshwaar		
for M/s. Shivakumar	Counsel for petitioner	
Suresh		

ORDER

Mr. J. Dev Eshwaar, Counsel for Petitioner present. Ms. S. Elammavalli, Counsel for Respondent present. Counsel for Respondent filed counter. Counsel for Petitioner prayed time for making his submission to the counter. At request, time is enlarged. Put up on **31.07.2017 at 10.30 A.M.**


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)